

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 383 OF 2017 IN
APPEAL NO. 162 OF 2017 &
IA NOS. 396 & 397 OF 2017**

Dated: 25th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Essar Power Gujarat Limited

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv
Ms. Neeha Nagpal
Mr. Vikrant Pachnanda
Mr. N.Desai

Counsel for the Respondent(s)

:

Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Poorva Saigal
Shubham Arya for R-2

ORDER

IA NO. 383 OF 2017

(Appl. for stay)

We have heard learned counsel for the parties. Arguments are concluded.

List the matter for pronouncement of orders on **29.05.2017**. Till then, interim order to continue. Needless to say that the same will abide by the final order that will be passed in this application.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**